

ed negotiations with foreign firms for the purchase of fertilizers ;

(b) if so, the details of negotiation with each firm ;

(c) if not, the reasons for the delay ; and

(d) whether one of the reasons for delay is the High prices proposed to be charged by the firms ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) Out of \$ 14.30 million West European Credits and \$ 6 million U. K. credit, negotiations have been completed in respect of \$ 9.35 million and \$ 6 million respectively ;

(b) As a result of the negotiations, contracts have been placed with the firms as follows :

M/s NITREX AG. ZURICH

Urea	—	37,000	metric tonnes
Calcium	—	99,000
Ammonium Nitrate			
Ammonium Sulphate		20,000

ICI, UK

Urea	—	71,000
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(c) and (d). Negotiation for the utilisation of the balance of the West European Credits of \$ 4.95 million were proposed to be held after finalising the negotiations with the Japanese suppliers. Negotiations with the Japanese Fertiliser Delegations which were held during January 1969 were inconclusive as the prices quoted by them were not considered reasonable.

Bharathi Mills Pondicherry

2757. SHRI VISHWANATHA MENON :
SHRI NAMBIAR :
SHRI K. RAMANI :
SHRI UMANATH :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to refer to the reply given to Unstarred Question No. 1264 on the 19th November, 1968 and state :

(a) the details of the report submitted by the Investigation Committee on the affairs of the Bharathi Mills, Pondicherry ;

(b) whether Government have examined the report ;

(c) if so, the action taken thereon ;

(d) if not, when the examination is likely to be completed ; and

(e) the reasons for the delay ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) The report being a confidential document, it is not possible to give the details asked for.

(b) Yes, Sir.

(c) The Mill was placed under an Authorised Controller in May, 1968.

(d) and (e). Do not arise.

New Victoria Mills, Kanpur

2758. SHRI BHAGABANDAS :
SHRI GANESH GHOSH :
SHRI K. RAMANI :
SHRI P. RAMAMURTI :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to refer to the reply given to Starred Question No. 46 on the 12th November, 1968 and state :

(a) the suggestions made by the Government of U.P. for restarting the New Victoria Mills, Kanpur ;

(b) whether Government have since considered the question of appointing an Authorised Controller ;

(c) if so, the decision taken thereon ; and

(d) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) The Government of Uttar Pradesh had suggested the appointment of an Authorised Controller for the New Victoria Mills. They had also suggested that negotiation with the workers in respect of the workers who would remain unemployed after the partial restarting of the mills and with the bankers in regard to the funds required for this purpose should be undertaken by the Authorised Controller. That Government also offered to defer recovery of Government dues from the mills for a period of one year in the